

आदेशों का पहली बार उल्लंघन किये जाने पर 4 दिन की अवधि के लिए बिजली का कनेक्शन काट दिये जाने, दूसरी बार उल्लंघन किये जाने पर दो सप्ताह के लिए बिजली का कनेक्शन काट दिये जाने तथा तीसरी बार उल्लंघन किये जाने पर निषेधात्मक आदेशों की पूर्ण अवधि के लिए बिजली का कनेक्शन काट दिये जाने का दिल्ली विद्युत नियंत्रण आदेश, 1959 में प्रावधान है।

#### Coal Production in Maharashtra

15. SHRI NARESH PUGLIA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that his Ministry has increased royalty to Rs. 70 per tonne w.e.f. the 1st August 1991 and if so, how much annual royalty Maharashtra will get as a result thereof;

(b) what was the total production of coal in Maharashtra during the last three years, year-wise;

(c) what was the quantity out of this that was despatched by train and road during the last three years till March, 1991, area-wise and what is the balance of coal as on the 1st April, 1991, area-wise;

(d) the amount of royalty that has been paid to Maharashtra for above period, year-wise; and

(e) what is the balance payment which has not been paid to the Government of Maharashtra and whether royalty has been paid on the basis of declared production or on the quantity despatch?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGAUDAR): (a) Yes, Sir, the royalty rates have been revised upwards to an average of Rs. 70 per tonne of coal w.e.f. 1-8-91 except for the coal produced in the States of West Bengal and Assam. About Rs. 111 crores will accrue to the Government of Maharashtra annually on account of royalty on coal at the revised rates.

(b) During 1988-89, 1989-90 and 1990-91 the coal production in Maharashtra was 15.11 million tonnes, 16.34 million tonne and 16.85 million tonne respectively.

(c) According to information furnished by Western Coalfields Limited the area-wise despatches from Maharashtra by rail, road and other means for the last three years and the stock of coal as on 1-4-1991 were as under:—

(million tonne)

Area	Coal despatched during			Stock on 1-4-91 (Provisional)
	1988-89	1989-90	1990-91	
Chandrapur . . . . .	3.95	4.09	3.86	0.18
Ballarpur . . . . .	1.86	1.99	2.86	0.80
Wani . . . . .	4.92	5.54	6.47	0.81
Nagpur . . . . .	3.26	3.54	4.23	0.58
Total :	13.99	15.16	17.42	2.37

(d) The royalty paid to Government of Maharashtra during 1988-89, 1989-90 and 1990-91 was Rs. 7.25 crores, 6.91 crores and Rs. 8.81 crores respectively.

(e) The amount of royalty outstanding to Government of Maharashtra as on 31-3-1991 was Rs. 1.99 crores, which has been paid in the subsequent months. The royalty is paid on the basis of despatches, and collected through Sale Bills from consumers.

#### **Coal linkages to cement industries of Vidarbha**

16. SHRI NARESH PUGLIA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that as per Government's decision the cement industry being a core sector will get 100 per cent linkages;

(b) what are the names of cement factories of Vidarbha that are getting coal from the Western Coalfields Limited and their monthly coal linkage quota including for June and July, 1991;

(c) what is the quantity of coal that has been released to them against their quota from the Western Coalfields Limited; and

(d) whether Western Coalfields Limited has fulfilled their 100 per cent coal demand; if not, what are the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGAUDAR):** (a) The Government have decided to give priority in coal supplies to core sectors like power, cement, steel, railway traction, fertilizer, etc., over non-core sectors. Efforts are made to fulfil the demand of core sectors, including cement, to the maximum extent possible. However, actual supplies depend on availability of coal and supply of railway wagons.

(b) and (c) According to information furnished by Development Commissioner for Cement Industry, the details of linkages and receipt of coal by major cement plants in Vidarbha region are as follows:—

(in tonnes)

Name of Cement Plant	June, 1991			July, 1991		
	Linkage	Receipt	%	Linkage	Receipt	%
L&T	45000	44735	99.4	44600	38139	85.5
Manikgarn	19600	24804	126.5	20000	13391	67.0
Chanda (ACC)	15100	12569	83.2	15000	11092	73.9

(d) The reasons for not fulfilling the full demand of these cement plants are following:—

(i) Western Coalfields Ltd. has to some extent compensate for low production of coal by Singareni Collieries Company Ltd. by sup-

plying coal to power and cement plants in South;

(ii) Higher and more urgent requirements of power sector;

(iii) Supply of at least 50 per cent of coal requirements on non-core sector industries.